

Meeting of the Policy Relaxation Committee under the Chairmanship of Dr. A.K. Pujari, Director General of Foreign Trade, in Conference Hall (Room No. 11), Udyog Bhawan, New Delhi at 10.00 AM Date 09.12.11 as held under the Chairmanship of DGFT. Following

officers were present in the meeting:

1.	Shri D.K. Singh	Addl. DG
2.	Shri V.K. Srivastava	Addl. DG
3.	Shri V.K. Gupta	Addl. DG
4.	Shri N.P.S Monga	Addl. DG
5.	Shri L.B. Singhal	Jt. DGFT
6.	Shri Rajiv Arora	Jt. DGFT
7.	Shri Hardeep Singh	Jt. DGFT
8.	Ms. Shubhra	Jt. DGFT
9.	Shri A. Mishra	Stats Advisor
10.	Shri D.C. Sharma	Stats Advisor
11.	Shri A.K. Cashyap	Dy. DGFT

Minutes of the PRC meeting No. 30-A/AM12 held on 09-12-2011

The decision taken on the individual cases are as under:

Case No. 1: M/s Crompton Greaves Ltd. Mumbai

File No. 01/53/8/672/AM-10/C-68/IC

PIC Meeting No.30-A/AM11 dated: 09.12.2011

Subject: Request for transfer of aircraft to M/s. Avantha Holding Limited, New Delhi within the period of two years of its imports.

The committee noted that M/s Crompton Greaves Ltd. Mumbai has requested for transfer of aircraft imported by them and subjected to AU condition their holding company M/s. Avantha Holding Limited, New Delhi on account of restructuring in their organization before the stipulated period of two years on the import authorization. The committee relaxed the condition of actual user and granted permission to transfer the air craft to the holding company before the period of two years.